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Title: Regarding security of MPs flats in Delhi.

SHRI KALYAN BANERJEE (SREERAMPUR): Thank you, Madam, for giving me this chance to raise an important issue.

I am raising an issue regarding burglary, thievery, and insecurity at MPs' flats in Delhi. Our leader Shri Sudip Bandopadhyaya is ill. He is in Kolkata. Last week also, he could not attend Parliament.

On the 7<sup>th</sup> March, at his residence at No. 18 Maulana Azad Road, everything was stolen. Thieves came and everything in the house was stolen including the things in the *puja ghar*. He has lodged an FIR on 7<sup>th</sup> March but the police did not take any step. Again, last evening around 5 p.m. or 5.30 p.m., a person attempted to steal everything there but his attempt was thwarted.

I must say that earlier our Chairman of the House Committee took up the issue of general security of all the MPs' flats but no result has come out. I am making a request through you that when the MPs are not in the flats or residences, security must be provided to the fullest extent. At his accommodation, in his house, full security should be given. It always happens when a number of MPs do not stay there. So, the security should be stepped up.

He has lodged an FIR. I have given the reference. We want the police to take the necessary steps.

कौशल विकास और उद्यमिता मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव प्रताप रूडी): मैडम, श्री सुदीप बन्दोपाध्याय जी के घर का मामला हमारी जानकारी में है। निश्चित रूप से जब सदन का सत्र खत्म हो जाता है तो कई माननीय सदस्य वापस चले जाते हैं। कई बार

ऐसी सूचना आती है कि घरों में छोटी-मोटी चोरियां हो जाती हैं और जैसा माननीय सदस्य ने बताया, सुदीप बन्दोपाध्याय जी के यहां काफी सामानों की चोरी हुई है। हाउसिंग कमेटी के चेयरमैन ने इसके बारे में अधिकारियों की बैठक की थी। हम फिर से सम्बन्धित अधिकारियों और दिल्ली पुलिस के कमिश्नर के साथ समीक्षा बैठक करके यह तय करेंगे कि अधिक से अधिक सुरक्षा हो। जिस केस को माननीय सदस्य सदन के संज्ञान में लाए हैं, उस पर निश्चित रूप से कार्रवाई होगी।

